

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-118
IB-811(ND)/2020

IN THE MATTER OF:

M/s Star Wire Product

Vs.

KOTSONS PRIVATE LIMITED

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 01.04.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Respondent

:

: Mr. Pradeep Chindra, Mr. Aditya Garg, Advocates

ORDER

Both the sides are present and submitted that parties are in the process of settlement and prayed for adjournment.

List the matter on 10.05.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)